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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.1038 OF 1997.

DATE OF ORDER:29-12-1998.

Between:

A.Sadanand.

.. Applicant

and

1. The Director of Defence Research
and Development Laboratories (DRD),
Kanchanbagh, Hyderabad-500 058.

.. Respondent

COUNSEL FOR THE APPLICANT :: Mr.P.B.Vijaya Kumar

COUNSEL FOR THE RESPONDENT :: Mr.V.Rajeshwara Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: ORDER :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.P.B.Vijaya Kumar, learned Counsel
for the Applicant and Mr.V.Rajeshwara Rao, learned
Standing Counsel for the Respondent.

2. This OA is filed for considering the case of the
applicant also for the post of Fireman even though his
name is not sponsored by the Employment Exchange. ^{An intimation} That
Order was issued by the Interim Order dated:13-8-1997.

3. Now the Counsel for the respondent submits that
there is no selection and hence the question of con-
sidering him does not arise. The learned Counsel for the

R

J

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Applicant also submitted that as there is no selection, the applicant is not having any grievance at present. However, he requests for a liberty to be given to him to approach this Tribunal in case the advertisement for the post of Fireman is issued ^{in future} and his name is not sponsored by the Employment Exchange.

4. In view of what is stated above, the OA is dismissed as infructuous with liberty given to the applicant as above. No costs.

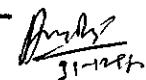

(B.S.JAI PARAMESHWAR)
MEMBER (JUDL)
29.12.98


(R.RANGARAJAN)
MEMBER (ADMN)

DATED: this the 29th day of December, 1998

Dictated to steno in the Open Court

DSN



II COURT

21/12/98

copy to :-

- 1) D.R(A)
- 2) spare copy.

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESWAR :
M(J)

DATED: 29-12-98

ORDER/JUDGMENT

MAY/R.A./C.P.No.

in

DA.NO. 1038/97

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

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केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

- 6 JAN 1999

हैदराबाद भाषावाह
HYDERABAD BENCH